

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2354

ANSWERED ON:09.08.2005

PROTECTION OF SATI

Chakraborty Shri Swadesh;Dome Dr. Ram Chandra;Pradhan Shri Prasanta;Reddy Shri Mekapati Rajamohan;Sujatha Smt. C.S.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government has received reports of glorification of practice of 'Sati' by official publications brought out by Rajasthan Government;
- (b) if so, the details thereof alongwith the preventive action taken by the Central Government in this regard;
- (c) whether Government is aware of 'Sati' incident in Banda district of UP; and
- (d) if so, the details thereof alongwith the action taken to stop practices?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

(a) According to the information made available to the Ministry of Human Resource Development, Department of Women and Child Development, the State Government has denied that the practice of sati has been glorified in its official publication.

(b) Does not arise.

(c)&(d) The State Government of Uttar Pradesh has informed that in an incident of alleged act of sati on 7.5.2005 in Banda District, the burnt remains of a woman aged 75 years was found on the funeral pyre of her deceased husband. As informed by the State Government, there has been no worship of sati at the funeral site. The District Magistrate and Additional Police Superintendent have initiated an inquiry into the incident.

The primary responsibility for enforcement of the Commission of Sati (Prevention) Act, 1987 lies with the concerned State Government.